

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 108/GT/2020**

Subject: Petition for truing up of annual fixed charges for the 2014-19 tariff period in respect of the Combined Cycle Gas Based Power Palatana Project of ONGC Tripura Power Company Limited (726.6 MW).

**Petition No. 109/GT/2020**

Subject: Petition for determination of tariff for 2019-24 tariff period in respect of the Combined Cycle Gas Based Power Palatana Project of ONGC Tripura Power Company Limited (726.6 MW).

Date of Hearing: **29.6.2021**

Coram: Shri P. K Pujari, Chairperson  
Shri I.S Jha, Member  
Shri Pravas Kumar Singh, Member

Petitioner: ONGC-Tripura Power Company Ltd.

Respondents: Assam Power Distribution Company Ltd. and 6 others

Parties present: Shri Arup C. Samrah, OTPCL  
Shri Amit C. Dabbas, OTPCL  
Shri Sree Narayan, OTPCL  
Shri Sajjan Sharma, OTPCL  
Shri Avininder Gupta, OTPCL  
Shri Sanil C. Namboodipirad, OTPCL

**Record of Proceedings**

Cases were called out for virtual hearing.

2. During the hearing, the representative of the Petitioner made submissions in these matters and pointed out that the additional information sought by the Commission vide ROP of the hearing dated 17.3.2021 has been filed by the Petitioner after serving copy to the Respondents. He also submitted that the Commission may consider the grant of excess spares claimed, keeping in view the remote location of the plant. The representative added that the prayer for extension of cut-off date, due to delay in the construction of township may be allowed, based on the justification furnished by the Petitioner.

3. On a specific query by the Commission regarding the settlement of LD with M/s BHEL, the representative of the Petitioner confirmed that payment against LD settlement has been received from M/s BHEL.



4. None appeared on behalf of the respondents. Accordingly, the Commission reserved order in these petitions.

**By order of the Commission**

**Sd/-**  
B. Sreekumar  
Joint Chief (Law)

